

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **16.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/478/CHE/2021 IN CP/1264/IB/2018
NAME OF PETITIONER : Chandramouli Ramasubramaniam (RP) of SLO Industries Ltd
NAME OF RESPONDENT : DR.S Karthikeyan & Another
SECTION : Sec 60(5)(C) of IBC 2016 R/w Rule 11 of NCLT Rules 2016

ORDER

The Applicant is represented by Mr. Varun Srinivsan, Advocate through video conferencing platform.

The Respondent is represented by Mr. N. Ramesh, Standing Counsel for Enforcement Directorate, who undertakes to file vakalath for the Respondent / Enforcement Directorate.

The Applicant is directed to serve a copy of the Application along with the documents to the Respondent. The Respondent is permitted to file counter after serving a copy of the same to the other side on or before the next date of hearing.

List this matter on **27.08.2021** for filing counter and disposal.

-sd-

**(ANIL KUMAR B)
MEMBER (TECHNICAL)**

gnk

-sd-

**(R. SUCHARITHA)
MEMBER (JUDICIAL)**